

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 579 OF 2025**

**IN THE MATTER OF:**

**Mannu Narala** .....PETITIONER

**VERSUS**

**State of Madhya Pradesh & Ors.** .....RESPONDENT

**MEMO OF PARTIES (As Per ORDER DATED 24.11.2025)**

**Mannu Narala** .....PETITIONER

**VERSUS**

1. State of Madhya Pradesh  
Through Principal Secretary,  
Environment, Forest and Climate Change, Government of Madhya Pradesh  
Kendriya Paryavaran Bhawan, E-5, Arera Colony,  
Link Road-3, Ravishankar Nagar, Bhopal - 462016  
Email: [rowz.bpl-mef@nic.in](mailto:rowz.bpl-mef@nic.in) **RESPONDENT NO. 1**
2. District Magistrate, Katni  
Collector and District Magistrate, Collectorate Katni, M.P. – 483501  
Email: [mpkat@nic.in](mailto:mpkat@nic.in) **RESPONDENT NO. 2**
3. Central Pollution Control Board  
Through Member Secretary  
Parivesh Bhawan, CBD-cum-Office Complex,  
East Arjun Nagar, Delhi 11003  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) **RESPONDENT NO. 3**
4. Madhya Pradesh Pollution Control Board (MPPCB)  
Through Member Secretary,  
E-5, Paryavaran Parisar, Arera Colony, Bhopal  
Email: [ms-mppcb@mp.gov.in](mailto:ms-mppcb@mp.gov.in) **RESPONDENT NO. 4**
5. M/s Ultratech Cement Limited, Unit Birla White  
Mohas, Katni – 483501, M.P. **RESPONDENT NO. 5**